GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.317 TO BE ANSWERED ON 22.07.2025

GARIMA GREHS FOR TRANSGENDER PERSONS

317. DR. SHASHI THAROOR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details and the number of Garima Grehs across the country, State-wise;
- (b) the number of transgenders housed in each state's Garima Grehs, State-wise;
- (c) the details of amount allocated and released to Garima Grehs between 2020-21 and 2024-25 State-wise;
- (d) whether the pilot phase from 2020 to 2021, Garima Grehs across India are short of funds;
- (e) if so, the last release of funds along with the amount, State-wise;
- (f) whether the Union Government has taken steps to facilitate easier access to official identification such as the Aadhaar Card and "transgender certificate" which countless transgender individuals find difficult to obtain, as they have to flee their homes because of discrimination and mistreatment; and
- (g) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

- (a) & (b): The state-wise details of Garima Grehs across the country and number of transgender persons residing in them are at Annexure-I.
- (c): The state-wise details of funds sanctioned to Garima Grehs between 2020-21 and 2024-25 are at Annexure-II.
- (d): No Sir.
- (e): Details are at Annexure -II

(f) & (g): For facilitating easier access to Transgender Certificate, National Portal for Transgender Persons has been launched to issue Transgender certificates and ID cards to eligible Transgender persons. This is an end-to-end online process where the applicant can apply for the TG certificate and also download the certificate after issue without any requirement to go to any office of issue.

For facilitating easier access to Aadhaar Card, Transgender Identity Card /Certificate has been added in list of documents that may be presented to evidence Proof of Identity, Address, Relationship or Date of Birth for Enrolment for Aadhaar Number of Individual Five Years and above of Age.

Annexure-I

Annexure referred to part (a) and (b) in reply to Lok Sabha Unstarred Question No. 317 to be answered on 22.07.2025

The state-wise details of Garima Grehs across the country and number of transgender persons residing in them are as under:

Sl. No.	Name of the State/	Number of	Name of the	Number of transgender
	Union Territory	Garima Grehs	districts	persons residing
1.	Andhra Pradesh	1	Tirupati	25
2.	Assam	1	Kamrup(M)	25
3.	Bihar	1	Patna	43
4.	Chhattisgarh	1	Raipur	35
5	Delhi	1	South West Delhi	25
6.	Gujarat	1	Baroda	23
7.	Jharkhand	1	Dhanbad	0
8.	Karnataka	1	Bengaluru City	26
			Urban	
9.	Madhya Pradesh	2	Indore,	8
			Bhopal	
10.	Maharashtra	3	Thane,	72
			Mumbai,	
			Raigarh	
11.	Manipur	1	Thoubal	25
12.	Odisha	1	Khordha	25
13.	Punjab	1	Ludhiana	25
14.	Rajasthan	1	Jaipur	25
15.	Tamil Nadu	1	Chennai	20
16.	Uttar Pradesh	1	Gorakhpur	25
17.	West Bengal	2	Kolkata	27
	Total	21		454

Annexure-II

Annexure referred to part (c) in reply to Lok Sabha Unstarred Question No. 317 to be answered on 22.07.2025

The state-wise details of funds sanctioned to Garima Grehs between 2020-21 and 2024-25 are as under:

(in Rupees)

Sl. No.	Name of the State/	Release of funds in	Release of funds in	Release of funds in
	Union Territory	2021-22	2023-24	2024-25
1	Andhra Pradesh	-	_	5,02,500
2	Assam	-	-	5,02,500
3	Bihar	29,17,200	29,63,100	
4	Chhattisgarh	29,17,200	26,86,303	9,09,132
5	Delhi	29,17,200	33,95,173	30,72,534
6	Gujarat	29,17,200	24,87,263	22,67,914
7	Karnataka	-		5,02,500
8	Madhya Pradesh	-	-	5,02,500
9	Maharashtra	87,51,600	70,11,451	56,24,106
. 10	Odisha	29,17,200	28,76,372	26,59,296
11	Punjab		-	5,02,500
12	Rajasthan	29,17,200	30,10,309	-
13	Tamil Nadu	29,17,200	9,76,615	-
14	Uttar Pradesh	-	-	5,02,500
15	West Bengal	58,34,400	45,88,795	-
